

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 1075
TO BE ANSWERED ON 17.12.2018

INCLUSION OF YOBIN, TUTSA, NOCTE, TANGSA AND WANCHOO IN ST LIST

1075. SHRI NINONG ERING:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is planning to include tribes namely Yobin, Tutsa, Nocte, Tangsa and Wanchoo in the Union List of Scheduled Tribes as per the Constitution of India; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI SUDARSHAN BHAGAT)

(a)&(b): The Government of India on 15.6.1999 (further amended on 25.6.2002) has laid down the modalities for deciding the claims for inclusion in, exclusion from and other modifications in Orders specifying Scheduled Castes and Scheduled Tribes lists. As per the modalities, only those proposals which have been recommended and justified by the concerned State Government / UT Administration and concurred with by Registrar General of India (RGI) and National Commission for Scheduled Tribes (NCST) are to be considered and legislation amended.

All action for inclusion or exclusion of communities in the list of Scheduled Tribes is taken as per these approved modalities.
